

FORM NO. 4  
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH.

CERTIFICATE SHEET

Ceaset No. 01/04

~~Org. App/ Misc. Petn/ Cont. Petn/ Rev. Appl.~~

In O.A.

Name of the Applicant(s) M. M. Sharma IFS

Name of the Respondent(s) Hara Prasad IFS.

Advocate for the Applicant, M. H. Rajbhandari

Counsel for the Railway/ C.G.S.C. Mr N. A. Vaslean

OFFICE NOTE

DATE

ORDER OF THE TRIBUNAL

The Ceaset was leave 17.2.2004  
filed by Mr M. M. Rajbhandari,  
Advocate for The applicant  
under section 148A of  
the civil procedure  
code

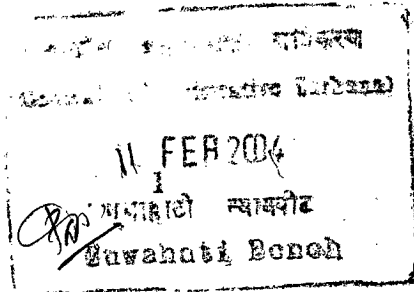
List the case on 27.2.2004 along-  
with O.A.30/2004.

ICR Prasad  
Member

bb

Laid before Hon'ble  
Court for order.

Sumit  
16/2/04  
SO (S)



2  
Filed by the Caveator  
through  
M. H. Rajbarthary  
Advocate  
11/2/03

DISTRICT : KAMRUP

BEFORE THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL,  
GUWAHATI, BHANGAGARH.

CAVEAT NO. 01 /2004

In the Matter of :-

An application under Section 148A of the  
Civil Procedure Code.

-And-

In the Matter of :-

Order under Memo No. FRE.19/2000/Pt-  
1/108-A dated 7.204 issued by the  
Principal Secretary, Govt. of Assam,  
Department of Environment & Forests  
transferring the opposite party/  
prospective applicant to Central Southern  
Assam Social Forestry Circle, Guwahati  
from his present place of service at  
Southern Assam Circle, Silchar and  
placing the Caveator there at Southern  
Assam Circle, Silchar as Conservator of  
Forests vide Memo No. FRE.19/2000/Pt-  
1/108-C.

-And-

Maden Mohan Sharma

IS  
11/2/04

In the Matter of :-

Sri Modan Mohan Sharma, IFS  
S/o Shri Mansa Sharma,  
Attached Conservator of Forests  
Border Office,  
C.C.F. (Territorial), Assam,  
Guwahati, Kacharighat, Guwahati-1.

... Caveator.

-Versus-

Shri Hara Prasad, IFS,  
Conservator of Forests,  
Southern Assam Circle,  
Silchar, Dist. Cachar, Assam.

... Opposite Party  
Prospective Applicant

This humble Caveat of the Caveator  
above named;

MOST RESPECTFULLY SHEWETH :-

1. That the Caveator/petitioner who had been serving as Conservator of Forests Border being attached in the Office of the CCF, Territorial, Guwahati, Kacharighat has been transferred and posted at Southern Assam Circle, Silchar as Conservator of Forests vide Memo No. FRE.19/2000/Pt-1/108-C issued from the Principal Secretary, Department of Forests, Govt. of Assam and on the other the opposite party/prospective petitioner who has been serving in

*Modan Mohan Sharma*

Southern Assam Circle, Silchar as Conservator of Forests, has been transferred and posted at Central Southern Assam Social Forestry Circle, Guwahati and both the transfer orders having been issued in public interest.

2. That the Caveator now apprehends that opposite party/ Prospective applicant, for his vested interest as to remain at Silchar may approach this Hon'ble Tribunal challenging such transfer and in case any such application is filed and moved by the opposite party and if any ex-parte order is passed in his favour, your Caveator would be highly prejudiced and hence this caveat so that the Caveator may be informed of and heard as and when any such application is filed and moved by the opposite party.
3. That this caveat is made bonafide and in the interest of justice.

It is therefore prayed that your Lordships may be pleased to admit this Caveat allowing the Caveator/applicant of being heard at the time when the opposite party would be moving any such application against the aforementioned transfer order.

-And-

For this act of your kindness the Caveator shall ever pray.


Particulars ...

*Madan Mohan Sharma*

Particulars of the Caveat

1. Name of the Caveator : Sri Modan Mohan Sharma, IFS  
S/o Shri Mansa Sharma,  
Attached Conservator of Forests Border  
Office, C.C.F. (Territorial), Assam,  
Guwahati, Kacharighat, Guwahati-1.
2. Name of the Opp. Party : Shri Hara Prasad, IFS,  
Conservator of Forests, Southern Assam  
Circle, Silchar, Dist. Cachar, Assam.
3. Order i/c to which  
this caveat is filed. : FRE.19/2000/Pt-1/108-A dtd. 7.2.04  
issued from Principal Secretary,  
Guwahati-6, Assam, Dispur, Guwahati.
4. Name of the Advocate: Mr. M.H. Rajbarbhuiya,  
who lodged this Caveat. Advocate, Guwahati.

5. Postal Receipts :

भारतीय डाक	
	
INDIA PO	
GUWAHATI SPO (781001)	
RL 4812	
PA : GUEN	
To: H. PRASAD IFS, CON. OF FOREST	
SILCHAR CACHAR, PIN:	
Wt: 15gms	
PS: 0.00, Ret: 22.00, 11/02/2004, 14:33:53	
HAPPY NEW YEAR 2004	